Title: Introduction and passing of the Appropriation (Railways) No. 4 Bill, 2013.

MADAM SPEAKER: The House will now take up Item No.19D.
...(Interruptions)
THE MINISTER OF RAILWAYS (SHRI MALLIKARJUN KHARGE): Madam, I beg to move for leave to introduce a Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2013-14 for the purposes of Railways.

MADAM SPEAKER: The question is:
"That leave be granted to introduce a Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2013-14 for the purposes of Railways."

## The motion was adopted.

SHRI MALLIKARJUN KHARGE: Madam, I introduce** the Bill.

MADAM SPEAKER: The House will now take up Item No.19E. Hon. Minister.
...(Interruptions)
SHRI MALLIKARJUN KHARGE: Madam, I beg to move:
"That the Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2013-14 for the purposes of Railways, be taken into consideration."

MADAM SPEAKER: The question is:
"That the Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2013-14 for the purposes of Railways, be taken into consideration."

The motion was adopted.
...(Interruptions)
MADAM SPEAKER: The House will now take up clause by clause consideration of the Bill.
The question is:
"That clauses 2 and 3 stand part of the Bill."
The motion was adopted.
Clauses 2 and 3 were added to the Bill.
The Schedule was added to the Bill.
Clause 1, the Enacting Formula and the Long Title were added to the Bill.
MADAM SPEAKER: The Minister may now move that the Bill be passed.

SHRI MALLIKARJUN KHARGE: Madam, I beg to move:
"That the Bill be passed."

MADAM SPEAKER: The question is:
"That the Bill be passed."

The motion was adopted.

